

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 109
12/241-242/PB/2019

IN THE MATTER OF:

Mr. Sudeep Dutt Applicant/petitioner

Vs.

Fusionnet Web Services Pvt. Ltd. Respondent

Order under Section 241-242 of Companies Act

Order delivered on 25.03.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioners : Mr. Gaurav Mitra, Advocate and
Mr. Karan Malhotra, Adv.

ORDER

The petitioner is at liberty to file rejoinder within four weeks hereof
with copy in advance to the counsel opposite.

List the matter on 06.05.2021.

- sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

25.03.2021
Aarti Makker